

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:5628

ANSWERED ON:10.05.2012

ASSISTANCE FOR IHHL

Bais Shri Ramesh;Jawale Shri Haribhau Madhav;Manjhi Shri Hari

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government provides assistance to construct Individual Household Latrine (IHHL);
- (b) if so, the details of the amount provided to construct a latrine, indicating the norms prescribed in this regard;
- (c) the total assistance provided by the Government for constructing IHHL during each of the last three years, State-wise;
- (d) whether Government proposes to increase the amount of assistance under the Scheme; and
- (e) if so, the details thereof?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

(a): The Government of India administers the Total Sanitation Campaign (TSC), a comprehensive programme started in the year 1999 to ensure sanitation facilities in rural areas with the main goal of eradicating the practice of open defecation and ensuring clean environment. Total Sanitation Campaign (TSC) is a demand driven project based programme wherein provision exists for incentives to BPL households on completion and usage of toilet in recognition of its achievement.

(b): Under TSC, incentive is provided to a Below Poverty Line (BPL) household for construction and usage of Individual Household Latrine (IHHL) in recognition of its achievement. The incentive amount to a Below Poverty Line (BPL) household for construction and usage of one unit of IHHL at present is Rs.3200.00 (Rs.3700.00 for difficult and hilly areas) consisting of Central share of Rs.2200.00 (Rs.2700.00 in case of hilly and difficult areas) and State Share of Rs.1000.00.

(c): TSC is a project based programme taking district as a unit. Funds to the project districts are released as per their eligibility in terms of TSC Guidelines against the approved project outlay and not against specific components. The total Central share released under TSC during each of last three years, State-wise, is at Annexure.

(d) & (e): Government reviews the incentive amount from time to time effecting desirable changes to sufficiently motivate the BPL households to create and use sanitation facilities. The last revision in the incentive amount was carried out with effect from June 2011.